

**GOVERNMENT OF INDIA
AGRO AND RURAL INDUSTRIES
LOK SABHA**

UNSTARRED QUESTION NO:6348
ANSWERED ON:08.05.2002
EVALUATION OF PRADHAN MANTRI ROZGAR YOJANA
MADAN PRASAD JAISWAL;SHIVAJI MANE

Will the Minister of AGRO AND RURAL INDUSTRIES be pleased to state:

- (a) whether any evaluation with regard to implementation of the Pradhan Mantri Rozgar Yojana has been done in the country particularly in backward areas;
- (b) if so, the results thereof alongwith the number of persons benefited under the scheme, State-wise;
- (c) if not, the time by which the Government propose to conduct such a study; and
- (d) the measures taken by the Government to make the scheme more result oriented?

Answer

THE MINISTER OF AGRO AND RURAL INDUSTRIES (SHRI KARIYA MUNDA)

(a) & (b): Yes, Sir. The second round of evaluation of the Prime Minister's Rozgar Yojana (PMRY) for the programme years 1995-96; 1996-97 and 1997-98 was conducted by the Institute of Applied Manpower Research (IAMR), New Delhi in the year 2000-01 in 13 districts of five States - Assam, Andhra Pradesh, Manipur, Punjab and Rajasthan covering 16,397 beneficiaries. The final report of the evaluation has recently been submitted. The important findings of the evaluation study (2nd Round) are enclosed as Annexure-I. Based on the reports received from the Reserve Bank of India, State-wise details of number of persons disbursed loans during the last three years i.e. from 1998-99, 1999-2000, 2000-01 and 2001-02 (upto January, 2002) under the Scheme are enclosed as Annexure-II.

(c): Does not arise in view of (a) and (b) above.

(d): In order to make the Scheme more result oriented, the parameters of the Scheme with regard to age, educational qualification, income criteria, residency criteria, project cost, activities covered, provision of collateral security etc. have been modified. In addition, implementing agencies have been instructed to adhere to the time schedule for time bound completion of activities under the Scheme. Committees have also been constituted at the Districts, State and Central levels to oversee the implementation of the Scheme.

Annexure - I

ANNEXURE REFERRED TO IN REPLY TO PARTS a) & b) OF THE RAJYA SABHA UNSTARRED QUESTION NO. 6348 ANSWERED ON 08.05.2002 RAISED BY SHRI SHIVAJI MANE.

IMPORTANT FINDINGS OF THE EVALUATION STUDY OF THE PRIME MINISTER'S ROZGAR YOJANA (SECOND ROUND)

i) 61.3% of beneficiaries belong to general category, 25.7% to OBCs, 10.9% to SCs & 2.1% to STs, Proportion of women is 14%.

ii) Sanction was 81.6% of target and 74.7% of sanctioned cases were disbursed.

iii) Average amount of loan sanctioned is Rs.57,403/- per beneficiary.

iv) Employment Generated is 1.94 persons per functional unit.

v) The distribution of the beneficiaries in rural/urban areas are 49.9% & 50.1% respectively.

vi) Assets have been created in 89.7% of the cases disbursed.

vii) About 64% of the beneficiaries have been reported to be default in the repayment of loan.

viii) Wilful default have been found to be in 16% of the default cases.

ANNEXURE - II

ANNEXURE REFERRED TO IN REPLY TO PARTS (a) AND (b) OF THE LOK SABHA UNSTARRED QUESTION NUMBER TO BE ANSWERED ON 08.05.2002.

STATEWISE EDUCATED UNEMPLOYED YOUTH DISBURSED LOANS BY BANKS DURING THE LAST THREE YEARS I.e. 1998-99, 1999-2000, 2000-01 AND 2001-02 (upto January,2002)

(Based on the RBI reports)

Sl. States/UT Disbursement by banks

No. 1998-99 99-2000 2000-01 2001-02
(Nos.) (Nos.) (Nos) (Up to Jan -2002)

NORTHERN REGION

1 Haryana	5742	5856	5970	2521
2 Himachal Pradesh	1913	2011	1948	1073
3 Jammu & Kashmir	835	871	660	452
4 Punjab	8075	8519	7749	3754
5 Rajasthan	10059	11089	11159	3763
6 Chandigarh	75	51	48	59
7 Delhi	508	614	716	325

NORTH EASTERN REGION

8 Assam	5525	5850	3379	445
9 Manipur	407	310	16	0
10 Meghalaya	202	356	213	26
11 Nagaland	40	73	26	25
12 Tripura	110	244	332	308
13 Arunachal Pradesh	166	215	265	15
14 Mizoram	37	84	75	3
15 Sikkim	45	43	40	17

EASTERN REGION

16 Bihar	8364	9159	8619	2181
17 Jharkhand	922			
18 Orissa	3106	6731	4457	407
19 West Bengal	2726	2910	2087	502
20 Andaman & Nicobar	77	128	115	41

CENTRAL REGION

21 Madhya Pradesh 19102 21207 18746 3108
22 Chattisgarh 660
23 Uttar Pradesh 35023 36919 34857 12708
24 Uttaranchal 2559
WESTERN REGION
25 Gujarat 10607 10085 7997 2932
26 Maharashtra 26346 26202 20146 7180
27 Daman & Diu 21 17 19 5
28 Goa 300 382 261 75
29 Dadra & Nagar Haveli 28 25 22 10

SOUTHERN REGION

30 Andhra Pradesh 15186 13309 12178 3806
31 Karnataka 13188 15255 9317 2645
32 Kerala 11749 12500 10298 3233
33 Tamilnadu 11422 12154 9319 4832
34 Lakshadweep 31 33 16 13
35 Pondicherry 330 252 214 76

Note:- The progress of the Scheme with respect to Jharkhand, Chattisgarh and Uttaranchal is included in the progress report of Bihar, Madhya Pradesh and Uttar Pradesh till 2000-01.